

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 02.07.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	2370/16	Rambahadur Dudhnath Yadav Vs MCGM	N/M hearing	Mr. Suraj S. Kudalkar	
2	1069/18	Rajesh Ramprasad Yadav Vs M/S Raksha Construction Co. AND ANR	N/M reply /rejoinder	Mr. Pradeep K. Nerkar	
3	1676/18	Shravan Chetanji Rithadiya Vs MCGM	N/M reply /rejoinder	Mr. Yuwraj D. Patil	
4	1680/18	Hansraj Hiralal Khorwal Vs MCGM	N/M reply /rejoinder	Mr. V.T. Dubey and Associates	
5	1682/18	Divyang Sanjay Patani Vs MCGM	N/M reply /rejoinder	Mr. B.P.Shukla	
6	3326/18	Khalil Ahmed Nawab Ali Subedar Vs MCGM	N/M reply /rejoinder	Mr. V.T. Dubey and Associates	